

Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to maximum limit of Iron fillings in Tea.

2. In the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011, in regulation 2.10 relating to 'Beverages, (other than dairy and fruits and vegetables based)':-

(a) in sub-regulations 2.10.1 and 2.10.2 relating to 'Tea' and 'Kangra Tea' respectively, after the clause (f), the following clause shall be inserted, namely:-

“(g) Iron Filings (mg/kg): Not more than 150.”